IN THE HIGH COURT FOR THE STATE OF TELANGANA AT HYDERABAD

TUESDAY, THE SECOND DAY OF DECEMBER
TWO THOUSAND AND TWENTY FIVE

PRESENT

THE HON'BLE THE CHIEF JUSTICE APARESH KUMAR SINGH
AND
THE HON'BLE SRI JUSTICE G.M. MOHIUDDIN

WRIT APPEAL NO: 1368 OF 2025

Writ Appeal under clause 15 of the Letters Patent preferred against the Order Dated 30.04.2025 in W.P. No. 27590 of 2022 on the file of the High Court.

Between:

Osmania University, Represented by its Registrar, Prof. G. Naresh Reddy S/o Sri G. Bhoomaiah, Osmania University, Hyderabad-500007.

...APPELLANT/RESPONDENT No.3

AND

1. Dr. Chinni-Srinivas Reddy, S/o. Sri C. Venkata Narsa Reddy, Aged 57 yrs., Occ Asst. Professor(C), R/o. II No.3-100/SN/201, Kompaily, Hyderabad.
2. Dr. I.G. Shyam Sunder, S/o. I. Gangaram, Aged 61 yrs., Occ Asst. professor (C), R/o. Plot. No 54, Road No 4, Venkataramana Colony, Hasthinapuram East, Hyderabad, 500095.
3. Dr. M. Jithender Reddy, S/o. M. Damodar Reddy, Aged 58 yrs., Occ Asst. Professor (C), R/o. Flat No 305, Bharathi block, Venkateshwara Heights Main Road, Nacharam, 500076.
4. Dr. Samar Kumar Ghosh, S/o. Kena Ram Ghosh, Aged 60 yrs., Occ Asst. Professor (C), R/o H.No 2-4-123)40/1 Near Venkateshwara temple, Padmavathi Nagar Street No. 2 Uppal, Hyderabad, 500039.
5. Dr D. Dharma Teja, S/o. D Laxmi Narsiah, Aged 60 yrs., Occ Asst. Professor (C), R/o. H.No. 18-4-141, Shamsheer Gunj, Gayatri Nagar Colony, Post Falaknuma, Hyderabad, 500053.

...RESPONDENT/WRIT PETITIONER

6. State of Telangana, Rep. by its Principal Secretary, Department of Higher Educations, Secretarial Building, Hyderabad.
7. Telangana State Council for Higher Education, Telangana, Hyderabad, Rep. by its Secretary, Secretarial Building, Hyderabad.

...RESPONDENTS/RESPONDENT No.1 & 2

IA NO: 3 OF 2025

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to grant stay of operation of the Impugned Order dated 30/04/2025 passed in W.P. 27590 of 2022 during pendency of the present Writ Appeal in the interest of justice.

Counsel for the Appellant: SRI MALIPEDDI SRINIVAS REDDY
S.C. FOR OSMANIA UNIVERSITY

Counsel for the Respondents No.1 to 5: Ms. K. UDAYA SRI, REPRESENTING SRI SAI PRASEN GUNDAVARAM

Counsel for the Respondent Nos.6 & 7:
SRI SANTHAPUR SATYANARAYANA RAO, GP FOR SERVICES-I

The Court made the following: ORDER

IN THE HIGH COURT FOR THE STATE OF TELANGANA

AT HYDERABAD

THE HON'BLE THE CHIEF JUSTICE SRI APARESH KUMAR SINGH

AND

THE HON'BLE SRI JUSTICE G.M.MOHIUDDIN

WRIT APPEAL No.1368 of 2025

Dated: 02.12.2025

Between:

Osmania University,
Represented by its Registrar
Prof. G.Naresh Reddy, S/o. Sri G.Bhoomaiah,
Osmania University, Hyderabad – 500 007.

Appellant

and

Dr. Chinni Srinivas Reddy
and six others.

...Respondents

JUDGMENT:

Sri Malipeddi Srinivas Reddy, learned Standing Counsel for Osmania University, appears for the appellant.

Learned counsel Ms. K.Udaya Sri, representing learned counsel Sri Sai Prasen Gundavaram, appears for respondents No.1 to 5/writ petitioners.

Sri Santhapur Satyanarayana Rao, learned Government Pleader for Services-I, appears for respondents No.6 and 7.

2. Pursuant to the impugned judgment dated 30.04.2025 passed in W.P.No.27590 of 2022, a speaking order, dated 23.10.2025, has been passed rejecting the claim of respondents No.1 to 5/writ petitioners for regularisation.

3. Learned counsel for respondents No.1 to 5/writ petitioners, therefore, submits that the writ appeal has been rendered infructuous and respondents No.1 to 5/writ petitioners are contemplating to challenge the speaking order in an independent proceedings.

4. Learned Government Pleader for respondents No.6 and 7 has also produced a copy of the speaking order

dated 23.10.2025 rejecting the claim of respondents No.1 to 5/writ petitioners.

5. In that view of the matter, the instant writ appeal is disposed of as infructuous. There shall be no order as to costs.

Miscellaneous applications pending, if any, shall stand closed.

SD/-A.V.S. PRASAD
DEPUTY REGISTRAR

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SECTION OFFICER

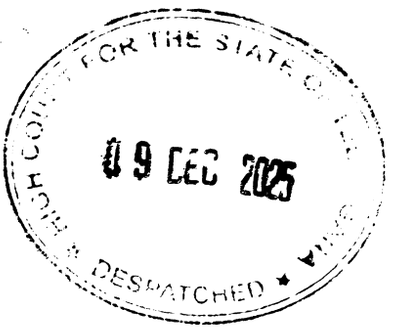
To

1. One CC to SRI MALIPEDDI SRINIVAS REDDY, S.C. for Osmania University [OPUC]
2. One CC to SRI SAI PRASEN GUNDAVARAM, Advocate [OPUC]
3. Two CCs to GP for Services-I, High Court for the State of Telangana at Hyderabad. [OUT]
4. Two CD Copies

MP
BS

HIGH COURT

DATED:02/12/2025



JUDGMENT

WA.No.1368 of 2025

DISMISSING THE WRIT APPEAL
AS INFRUCTUOUS
WITHOUT COSTS

8/12/25